GOVERNMENT OF MEGHALAYA OFFICE OF THE DEPUTY COMMISSIONER: EAST KHASI HILLS DISTRICT, SHILLONG

O R D E R

(No. C&S.27/PER-RG/2020/15 Dated Shillong, the 6th November, 2020)

Based on application received and inspection carried out by the Incident Commander, Zone – IV Lumdiengjri, Shillong, permission is hereby granted for the Celebration of the 121st Seng Kut Snem by the Seng Khasi Kmie, Mawkhar, Shillong as per details and regulations given below:

Date & Time	Event	Location/Venue	Permitted Number of	Remarks
			Attendees	
14/11/2020	General meeting with	Seng Khasi Higher	Not more than 50	Duration of the
10:00 AM	Seng Khasi Circle	Secondary School		sessions will not
	(Session 1)	Hall, Jaiaw,		exceed 1(one) hour
		Shillong		each
14/11/2020	General meeting with	Seng Khasi Higher	Not more than 50	
2:00 PM	Seng Khasi Circle	Secondary School		
	(Session 2)	Hall, Jaiaw,		
		Shillong		
23/11/2020	Flag Hoisting (Session	Seng Khasi Hall	Not more than 50	There will be
7:30 – 8:00 AM	1)	Mawkhar		separate entrance
23/11/2020	Motorcade from Seng		Motorcade of 10	and exit points at the
1:00 PM	Khasi Mawkhar to		vehicles with 4	venue that will be
	Madan Lympung Shad		occupants per vehicle	regulated by the
	Weiking Jaiaw			organizers and
23/11/2020	Seng Kut Snem	Madan Weiking	No. of attendees – 300	volunteers of the
	Celebration (Session 2)	Jaiaw	(only on invitation	event. (No
			basis)	spectators beyond
				the invitees will be
				permitted)

All the celebrations will strictly comply to the SOPs laid down by the Health and Family Welfare Department, Government of Meghalaya, Shillong and order No. POL.75/2020/Pt.I/69, Dated 25/09/2020 in addition to the following:-

- 1. The organizer should ensure that the order of the Hon'ble Supreme Court of India is strictly adhered to with regard to the use of P.A System during the events.
- 2. There should not be any disruption to normal flow of vehicular traffic and pedestrians.
- 3. Cleanliness should be maintained in and around the various venues during and immediately after the events and there is to be strict adhere to all provisions contained under various Waste Management Rules of the Ministry of Environment, Forest and Climate Change, Government of India. If required, the Organizer may co-ordinate with Shillong Municipal Board specifically for this purpose on payment basis.
- 4. Thermal Scanner for temperature measurement should be conducted at the entrance of entrance of the venues.
- 5. Social distancing of 6 feet/2 meters to be maintained.
- 6. The number of participants should not exceed the above permitted nos. of attendees.
- 7. Hand hygiene and respiratory etiquette is to be strictly maintained and hand sanitizer to be provided at the entrance and exit.
- 8. Wearing of mask by all the participants without fail

- 9. The Organizer should detail enough authorized volunteers at the entrance and exit points to ensure that the participants strictly follow without fail, the various protocols and advisories of the Government in the Health and Welfare Department at all times during the events.
- 10. Complete and frequent sanitization of the venue.
- 11. Anyone having symptoms of cough, cold or fever should not be allowed to attend the events.
- 12. Care is to be taken while serving meals and minimum speaking when having meals or other purpose.
- 13. Senior citizens above the age of 65, pregnant women and children below the age of 10 should avoid attending the events.
- 14. All the participants should download and use Aarogya Setu App and Behavioural Change Management App.
- 15. Representatives/Participants of Seng Kut Snem from other districts should be advised to celebrate Seng Kut Snem in their respective districts.
- 16. The Seng Kut Snem celebration, 2020 in other districts should be similarly organised keeping in mind the existing health protocols.
- 17. The Organizer will approach the Superintendent of Police, East Khasi Hills District, Shillong to discuss on security aspects and regulations for the Motorcade procession.

Sd/-(Miss Isawanda Laloo, IAS) Deputy Commissioner East Khasi Hills District, Shillong.

Memo No. C&S.27/PER-RG/2020/15-A

Dated Shillong, the 6th November, 2020

Copy to:-

- 1. The P. S to the Chief Secretary of Meghalaya, for kind information of the Chief Secretary.
- 2. The P.S to the Additional Chief Secretary to the Government of Meghalaya Home (Political) Department, for kind information of the Additional Chief Secretary.
- 3. The Commissioner & Secretary to the Government of Meghalaya, Health & Family Welfare Department for kind information.
- 4. The Secretary to the Government of Meghalaya, Home (Political) Department for kind information.
- 5. The Superintendent of Police, East Khasi Hills, Shillong, for information and necessary action.
- 6. The Sub Divisional Officer(C), Pynursla/Sohra Civil Sub Division, Pynursla/Sohra for information and necessary action.
- 7. All Incident Commanders/Block Development Officers, East Khasi Hills District for information and necessary action.
- 8. The District Medical & Health Officer, East Khasi Hills, Shillong for information and necessary action.
- 9. Rgh P. D. Nongrum, General Secretary, Seng Khasi Kmie, Mawkhar, Shillong, for kind information and necessary compliance.

Deputy Commissioner East Khasi Hills District, Shillong.